

NOTE Acknowledgement of Affidavit is kept before Index page.

Filing no.A.B.A.-8446/2020

Sanjay Kumar Gupta & Ors.

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Nitesh Kumar

Defects

9. (i) Details of the petitioners may be given separately with their respective Sl. No. in proper manner in page-1.

(ii) Name of the petitioner no. 1 to 3 does not tally with their respective Vak. execution.

(iii) Certificate of Notary Public in page-1 and his initial is not appearing in the bottom of petition and Annexures.

(iv) Date of Oath in Acknowledgement of Affidavit and Affidavit page ( page 10/A) differs.

(v) Page- 10/A may be paginated by ink and kept after page-10.

(vi) Para-1 of Affidavit (page-10/A) refers single petitioner.

(vii) Ref. Of para no. is missing in para-3 of Affidavit (page-10/A)

(viii) pages of Annex-1 and 2 may be paginated by ink.

(ix) page-15 is underlined by the pencil somewhere.

(x) Imp. Order is mentioned as Annex-3 in the Index, but not in the petition (para-9) and on document.

(xi) Id card of the deponent (page-11) does not bear attestation certificate ( however photocopy of attested Identity card has been kept before Index).

(xii) Duly certified T/c of hand written pages of Annex-1 & 2 may be filed.

(xiii) Fresh legible copy/duly certified T/c of page-11 may be filed.